

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6654  
ANSWERED ON:06.05.2015  
DISTRIBUTION OF FUNDS UNDER RMSA  
Chauhan Shri Prabhatsinh Pratapsinh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there has been wide variation in the distribution of funds under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) amongst States;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the grant-in-aid-schools are eligible to get funds under RMSA;
- (d) if not, whether the Government proposes to include them in the eligibility criteria; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT <(SMT. SMRITI ZUBIN IRANI)

- (a) & (b) The norms of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) are the same for all the States/UTs in the country. The Government of India considers and approves the Annual Work Plan & Budget of the States/ UTs based on their proposals and as per the scheme norms. The physical and financial proposals of States/UTs vary, depending on their requirements of schools, priorities and pace of implementation.
- (c) to (e) The Integrated RMSA scheme extends the benefit of RMSA to aided Secondary schools (excluding school, infrastructure, teachers and staff salaries) for quality improvement interventions.